

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

Contempt Petition No. 290/00030/2021  
In Original Application No. 290/00136/2020

Jodhpur, 16<sup>th</sup> March, 2021

**CORAM**

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)  
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)**

Avantika Goswami W/o Shri Kuldeep Swami, about 48 years, R/o Staff Colony, Kendriya Vidyalaya, Air Force Station, Jaisalmer (Raj.). Presently posted on the post of TGT Science at Kendriya Vidyalaya, AFS, Jaisalmer (Raj.)

.....Petitioner

By Advocate: Mr. Jog Singh Bhati.

Versus

Ms Nidhi Pandey, The Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi-110016.

.....Respondent

By Advocate: Mr. Gaurav Thanvi proxy counsel for Mr Avinash Acharya.

**ORDER (Oral)**

**Per Hon'ble Mrs. Jasmine Ahmed, Member (J)**

Heard.

At the outset, learned counsel for the petitioner very fairly states that order passed by this Tribunal has been complied by the respondents.

2. Recording above submission, C.P. is dismissed as having been rendered infructuous. Notice issued to the respondent is discharged.

**(ARCHANA NIGAM)**  
**MEMBER (A)**

**ss**

**(JASMINE AHMED)**  
**MEMBER (J)**